



Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K Srinagar/Jammu  
.....

**Notification**  
**Srinagar, the 24<sup>th</sup> May, 2018**

SRO **232** Whereas, immovable property comprising of land measuring 26 Kanals and 15 Marlas situated at Village Pargwal, Tehsil Pargwal, District Jammu is required by the Union Government in connection with the purposes of the Union. The details/particulars of the area/land are given in the Schedule below:-

<b>SCHEDULE</b>		
Location	Khasra Nos.	Area in Kls-MIs
Village Pargwal Tehsil Pargwal, District Jammu	1777, 1797, 1798, 1800, 1801, 1802, 1803, 1804, 1822, 1824, 1827, 1883, 1884, 1885, 1892, 1894, 1895, 1896, 1898, 1899, 1900, 1901	26 Kls-15MIs (Private land = 20K-05MI Shamlat Deh = 6K-10M)

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India;

Now, therefore, in exercise of the powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable property Act, 1968, the Government hereby notifies that the aforesaid property be requisitioned.

By order of the Government of Jammu and Kashmir.

Sd/-

**(R.K. Goyal) IAS**

Principal Secretary to Government  
Home Department

No. Home/Land-Acq/08/2018

Dated:24.05.2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Principal Director, Defence Estates, Northern Command, Satwari Jammu.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
5. Deputy Commissioner, Jammu.
6. Director, Archives, Archaeology and Museums, J&K.
7. Defence Estates Officer, Jammu Circle, Jammu Cantt.
8. Stock file.

**(Sanjay K. Bhat)**

Deputy Secretary to Government  
Home Department